

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1734
ANSWERED ON:16.08.2013
SCHEME FOR DEVELOPMENT OF TOURISM
Chitthan Shri N.S.V.

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government implements any scheme for development of tourism, particularly for the low budget domestic tourists;
- (b) if so, the details and the financing pattern thereof; and
- (c) the funds sanctioned, released and utilised under said schemes during each of the last three years and current year, State/UT-wise including Tamil Nadu?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) and (b): Yes, Madam. The Ministry of Tourism (MOT) grants Central Finance Assistance (CFA) to the tune of Rs. 5 Crore and Rs. 8 Crore for the development of destinations and circuits respectively and Rs. 25 Crore and Rs. 50 Crore for the development of Mega destinations and Mega circuits respectively to the State Governments/Union Territory Administrations under its Scheme "Product/Infrastructure Development for Destinations and Circuits (PIDDC)". Under this Scheme, Ministry of Tourism also grants CFA for the Construction of Budget Accommodation for the selected places of Jammu & Kashmir and all North Eastern States where private sector investment is not forthcoming or not possible.

The development and promotion of tourism infrastructure projects are primarily the responsibility of the State Governments/Union Territory (UT) Administrations. MOT provides Central Financial Assistance (CFA) for the tourism projects including for various State and Union Territory Administrations including Tamil Nadu identified during the prioritization meetings held at the beginning of every financial year in consultation with them, subject to adherence to scheme guidelines, inter-se priority and availability of funds.

(c): The details of number of projects and amount sanctioned including Tamil Nadu during the year of 2009-10, 2010-2011, 2011-12 and 2012-13 are given in the Annexure.